

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4297
ANSWERED ON:26.08.2004
ILLEGAL OCCUPATION IN JINAT-UL-MASJID
Singh Shri Sitaram

Will the Minister of CULTURE be pleased to state:

(a) whether the Government is aware of the illegal occupation in Jinat-ul-Masjid as reported in Rashtriya Sahara dated July 15, 2004; and

(b) if so, the steps taken by the Government to remove the illegal occupation and protect this historical monument?

Answer

MINISTER FOR INFORMATION & BROADCASTING AND CULTURE (SHRI S. JAIPAL REDDY)

(a)&(b) Yes, Sir. The Central Government has not taken steps in preservation of and removal of encroachments from Jinat-ul-Masjid since it is not a protected monument under the provisions of Ancient Monuments and Archaeological Sites and Remains Act, 1958 and Rules 1959.